

SLP(Crl.)... 6065 OF 2001
ITEM No.19

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 6065/2001
Petition(s) for Special Leave to Appeal(Crl.).../2001

(From the judgement and order dated 23/01/2001 in CRLA 528/96
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SHAMSHER SINGH @ SHERA

Petitioner (s)

VERSUS

STATE OF HARYANA

Respondent (s)

(With Crl.M.P. No 6065/2001 for c/delay in filing SLP)
(With Office Report)

Date : 14/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Mr. Mahender Anand, Sr. Adv.,
Mr. Vidya Dhar Gaur, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.
.SP2

Delay condoned.
Issue notice.

.SP1

(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar